



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 10th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
21	WP(C)/2068/2024 B/O	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus MRINAL KANTI BHATTACHARJEE	MR B PATHAK MR B HAZARIKA MR. M SHARMAH	

LEAVE NOTE OF ADVOCATES FOR 10/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[THIS BENCH WILL SIT AT 10:15 AM

RESPECTIVE DIVISION BENCH-II AND SINGLE BENCH
OF HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/6128/2018	AITULLAH PARAMANIK Versus THE UNION OF INDIA AND 6 ORS	MR A HUSSAIN MR. A MOBARAQUE	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MR. A VERMA
2	WP(C)/2618/2019	ARABINDA BISWAS AND 4 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MRS R BEGUM MR. J AHMED MR. P RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/3788/2020	SARIFUN NESSA @ SARIFAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR. A H MOLLAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
16 WP(C)/2091/2024 B/O	ABU SAHID Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/2050/2024 FIXED	RANU CHOUDHURY Versus THE BOARD SECONDARY EDUCATION ASSAM AND 6 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	MR. S S ROY (R-5,6) MR. S BORTHAKUR (R-5,6) SC, AHSEC SC, SEBA
27	WP(C)/2073/2024 B/O	BILPAR DHUMKAR YUVA PARISHAD (NGO) Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, FINANCE
28	WP(C)/2074/2024 B/O	PARAMANANDA LANGTHASA Versus UNION OF INDIA AND 3 ORS	MR. B J GHOSH MR. T SK	DY.S.G.I. SC, I O C
29	WP(C)/2080/2024 B/O	TOWHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. I CHOUDHURY R L CHUTIA	GA, ASSAM SC, FOREST SC, GMC
30	WP(C)/2099/2024 B/O	RAMEN PATOWARY Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
22	WP(C)/643/2023 (AT 10:15 AM)	PANKAJ BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR S S ISLAM	GA, ASSAM
MOTION				
23	WP(C)/1975/2024 FIXED	DIBRU DANGARI RIVER PART-I MIN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR D DEKA	SC, CO OP MR. S BANIK (r-4) MS F BEGUM (r-4)
ADMISSION				
24	WP(C)/1394/2024 CAVT. NO.00922/024, BY SLIP	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. D DAS SR. ADV (Res. 8) MR. S CHAUHAN GA, ASSAM MR B B NARZARY MR R DHAR SC TRIBAL AFFAIRS (PLAIN) MR K TALUKDAR (Res. 8) MR. I DAS (Res. 8) MR. K MOHAMMED (Res. 8) FOR CAVEATOR
WITH				
	I.A.(Civil)/1102/2024 in WP(C)/1394/2024	PRAMILA RANI BRAHMA Versus NABA KUMAR SARANIA AND 7 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR. M SARANIA SC, WPT AND BC
ORDERS				
25	Review.Pet./125/2023 CAVT. NO.12392/023, FIXED, WITH CAVT. 1239/2023, WITH WP(C)/3053/2022 (D/O)	PIYAR ALI SARKAR Versus NAUSAD ALI AND 4 ORS.	MR B D DAS MRS R DEKA MR D BANIA MR. S R ISLAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI MR. M CHETIA, GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
6	CRL.A(J)/56/2019 5 Y 1 M 3 D : (AT 10:15 AM)	BIRSHA MURAH Versus THE STATE OF ASSAM	MR A TIWARI, AMICUS CURIAE	PP, ASSAM
ORDERS				
7	I.A.(CrI.)/322/2024 FIXED in CrI.A./463/2023 WITH CrI.A./463/2023	BABLU DAS Versus THE STATE OF ASSAM AND ANR.	DILME R.M. MOMIN	PP, ASSAM
	WITH I.A.(CrI.)/1229/2023 in CrI.A./463/2023	BABLU DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
	WITH I.A.(CrI.)/1229/2023 in CrI.A./463/2023	BABLU DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM

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27)	MR A W AMAN	10-04-2024	To	10-04-2024
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29)	MR G G GOGOI	18-04-2024	To	24-04-2024
30)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 10th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
11	AB/995/2024 FIXED	SMTI POMPI BORUAH Versus THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
12	AB/1004/2024 B/O	NAWAZUR RAHMAN Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./4258/2023 WITH CASE RECORD (SCANNED COPY), FIXED	JITUL ALI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
14	Bail Appln./853/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
15	Bail Appln./885/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RANJAN KUMAR Versus UNION OF INDIA	MR. A DUTTA	SC, NCB
16	Bail Appln./897/2024 FIXED	THANGJAM TIKENDRA SINGH Versus THE STATE OF ASSAM	MR. R SEKHAR MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V, ALONG WITH BAIL MATTERS OF ALL CATEGORIES]

[THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	WP(C)/2070/2024 B/O	LALITA MISRA Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MR. U SARMA MS. S. BISWAS	GA, ASSAM
37	WP(C)/2075/2024 B/O	TARUN DAIMARY Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG
38	WP(C)/2083/2024 B/O	HAV/GD 035161133 DIGANTA SARMA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS T WAPANGLA MR. R DEKA MR N ALI	DY.S.G.I.
39	WP(C)/2093/2024 B/O	BISWAJIT TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM
40	WP(C)/2094/2024 B/O	RANJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	SC, CO OP
ORDERS				
41	I.A.(Civil)/983/2024 FIXED in WP(C)/6375/2015	MAMANI BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K M HALOI	SC, HEALTH SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I, ALONG WITH BAIL MATTERS
OF ALL CATEGORIES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
34	Bail Appln./1108/2024 B/O	MADHAB BORUAH Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM
35	Bail Appln./1109/2024 B/O	PANDAB KUMAR JAMATIA Versus THE STATE OF ASSAM	MS. M R DEVI	PP, ASSAM
36	Bail Appln./1118/2024 B/O	AJMOL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
37	Bail Appln./1121/2024 B/O	PRANJIT SAIKIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. C K NATH MR. N MAHAJAN	PP, ASSAM
MOTION				
38	AB/999/2024 B/O	MAJOM ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
39	AB/1003/2024 B/O	SUJOY DAS Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
40	AB/1005/2024 B/O	BIMAL CHANDRA MANDAL @ BIMAL MANDAL Versus THE STATE OF ASSAM AND ANR.	MR B BORA MR P S RAJA	PP, ASSAM
41	AB/1006/2024 B/O	RIZWAN YASIN Versus THE STATE OF ASSAM	MR S N KRISHNATRAYA MR. N MAHAJAN	PP, ASSAM
42	AB/1009/2024 B/O	ABDUL SALAM ALI Versus THE STATE OF ASSAM	MR. K SINGHA MR S DUTTA M DEVI	PP, ASSAM
ORDERS				
43	MFA/13/2013 FIXED	NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	
44	I.A.(Civil)/197/2024 B/O in MACApp./30/2024	ORIENTAL INSURANCE COMPANY LIMITED Versus BIBHUTI BHUSHAN AND 2 ORS.	MR. R C PAUL	

WITH
[MACApp./30/2024](#)

ORIENTAL INSURANCE COMPANY
LIMITED

MR. R C PAUL

Versus

BIBHUTI BHUSHAN CHAKRABORTY AND
2 ORS.

45 WITH
[MACApp./27/2024](#)

ORIENTAL INSURANCE COMPANY LTD.
Versus
PIYALI DEY PURKAYASTHA AND 2 ORS.

MR. R C PAUL

MR. R GOSWAMI (R-1)
Ms. J BARUAH (R-1)

46 WITH
[MACApp./28/2024](#)

ORIENTAL INSURANCE COMPANY LTD.
Versus
SURAJIT CHOUDHURY AND ORS.

MR. R C PAUL

MR. R GOSWAMI (R-1)
Ms. J BARUAH (R-1)

WITH
[I.A.\(Civil\)/184/2024](#)
in [MACApp./28/2024](#)

ORIENTAL INSURANCE COMPANY LTD.
Versus
SURAJIT CHOUDHURY AND ORS.

MR. R C PAUL

47 WITH
[MACApp./29/2024](#)

ORIENTAL INSURANCE COMPANY
LIMITED
Versus
BARNALI DUTTA AND ORS.

MR. R C PAUL

MR. R GOSWAMI (R-1, 1.1)
Ms. J BARUAH (R-1, 1.1)

WITH
[I.A.\(Civil\)/186/2024](#)
in [MACApp./29/2024](#)

ORIENTAL INSURANCE COMPANY
LIMITED
Versus
BARNALI DUTTA AND ORS.

MR. R C PAUL

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL SINGLE BENCH

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
18	Bail Appln./584/2024	AMIR ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
19	Bail Appln./754/2024	ANIL PEGU Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
<u>MOTION (BA)</u>				
20	Bail Appln./1117/2024 B/O	ABUL KALAM Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
<u>MOTION</u>				
21	AB/864/2024 FIXED	ANAL JYOTI DAS Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL	PP, ASSAM
22	AB/998/2024 B/O	MONOWARA BEGUM AND 3 ORS. Versus THE STATE OF ASSAM	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./1050/2024 FIXED	BISHWAJIT DAS AND ANR. Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
26	CRP/136/2017 PART-HEARD, WITH LCR	ANUP SARMAH and ANR. Versus MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD.	MR.S K BARKATAKI MR.K N SHARMA	MR.M SARMA MS.I GOHAIN
MOTION				
27	CRP/43/2024 B/O	TILAK DEKA Versus KUSHARAM SAHARIA AND 4 ORS	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	
28	CRP(IO)/127/2024 B/O	MUSST. FATEMA KHATUN Versus MD. TAFIL ALI	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	
FOR HEARING U/O XLI RULE II C.P.C.				
29	RSA/55/2024 B/O	ON THE DEATH OF LT. IMAN UDDIN HIS LEGAL HEIRS NAMELY KHALILUR RAHMAN AND ORS Versus ABDUL GONI AND ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	

LEAVE NOTE OF ADVOCATES FOR 10/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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26)	MR. S SINHA	18-04-2024	To	01-05-2024
27)	MR A W AMAN	10-04-2024	To	10-04-2024
28)	MR. N ANAND	18-04-2024	To	22-04-2024
29)	MR G G GOGOI	18-04-2024	To	24-04-2024
30)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 10th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
37 Crl.Pet./1013/2023 B/O	KANAD ADIKARI AND ANR Versus SUSMITA CHAKRABORTY	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH	
<u>MOTION (BA)</u>			
38 Bail.Appln./1064/2024 FIXED	BHANU BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
<u>MOTION</u>			
39 Crl.Pet./432/2024 B/O	SANJAY JAIN Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR. S NAG MR P P PHUKAN MS. D B GOHAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
40 Bail.Appln./590/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD HAMIDULLAH @ MD. HAMIDUL Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
41 Bail.Appln./627/2024 WITH CASE RECORD (SCANNED COPY), FIXED	FAIZUDDIN AHMED @ BOGA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
<u>HEARING</u>			
42 MFA/110/2021 WITH LCR. PART HEARD, B/O	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

7	AB/754/2024 WITH CASE RECORD (SCANNED COPY), FIXED	RAHMAN ALI @ RAKMAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. M H ALI	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
24	Bail Appln./1100/2024 B/O	NIZAMUDDIN KHAN @ NIZAM MUNCHI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
25	Bail Appln./1104/2024 B/O	RAJIBUL ALI @ RAJIBUL ISLAM Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN MR. A KHALEK	PP, ASSAM
26	Bail Appln./1115/2024 B/O	WAZED ALI @ ALOM Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
MOTION				
27	AB/1007/2024 B/O	BASIRUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
ORDERS				
28	I.A.(CrI.)/337/2024 WITH OFFICE NOTE, FIXED in AB/482/2024 WITH AB/482/2024	PANKAJ CHAUHAN AND 2 ORS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
		PANKAJ CHAUHAN AND ORS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL SINGLE BENCH

ITEM NO. 2 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
30	Bail Appln./1110/2024 B/O	PREMANANDA ROY Versus THE STATE OF ASSAM	MR. B HALDAR S K DAS	PP, ASSAM
BAIL HEARING (BA)				
31	Bail Appln./840/2024 FIXED	MD. SHOYJUDDIN AHMED @ SALLU Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
32	Bail Appln./957/2024 (AT 2:00 PM), FIXED	SRI. CHANDRA BHUSHAN JHA Versus DIRECTOR OF REVENUE INTELLIGENCE	MS. K DEY MR. D SUTRADHAR	SC, DRI
33	Bail Appln./1034/2024 FIXED	JELIMON BEGUM Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
BAIL HEARING				
34	AB/520/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
35	AB/553/2024 FIXED	KAMAL CHNADRA NATH Versus THE STATE OF ASSAM	MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
36	AB/743/2024 FIXED	MANASH KONWAR Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
37	AB/751/2024 FIXED	JALIL ALI AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
38	AB/821/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
39	AB/862/2024 FIXED, (AFTER MOTION)	YEASHIR ISLAM Versus THE STATE OF ASSAM	MR. D K DAS MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM

ORDERS

40	I.A.(CrI.)/1178/2023 WITH LCR 4 FILES, FIXED in CrI.A./446/2023	DOLEN DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MS. T BEGUM (R-2) PP, ASSAM
	WITH CrI.A./446/2023	DOLEN DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MS. T BEGUM (R-2) PP, ASSAM
41	I.A.(CrI.)/252/2024 WITH LCR 4 FILES, FIXED in CrI.A./482/2023	BIKASH PHUKAN Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH	PP, ASSAM
	WITH CrI.A./482/2023	BIKASH PHUKAN Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH MS. R R BARUAH MS. R R BARUAH MR U RONGPI	MR. K K HANDIQUE (r-2) MS M BORAH (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
35 WP(C)/4151/2017 FIXED	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
MOTION			
36 WP(C)/1957/2024 FIXED	NEPAL BISWAS AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR T T MONI	SC, SSUHS SC, HEALTH
37 WP(C)/2071/2024 B/O	GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 3 ORS	MR. R P HAZARIKA	SC, APDCL
38 WP(C)/2076/2024 B/O	CHANDRA KANTA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	SC, SEC. EDU.
39 WP(C)/2079/2024 B/O	SUSHANTA KR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
40 WP(C)/2085/2024 B/O	BIDHAN CHAMARIA AND ANR Versus UNION OF INDIA AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	DY.S.G.I. SC, KVS
41 WP(C)/2090/2024 B/O	TAPASH KUMAR SARMA AND 38 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	SC, AG (A AND E) SC, SEC. EDU. SC, FINANCE
42 WP(C)/2092/2024 B/O	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	DY.S.G.I.
43 WP(C)/2095/2024 B/O	HEMALATA RAJBONGSHI Versus THE STATE OF ASSAM AND 5 ORS	MR. A GOGOI LEGAL AID COUNSEL	GA, ASSAM
44 WP(C)/2096/2024 B/O	FORIZ UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D. SC, FINANCE

45	WP(C)/2097/2024 B/O	ANURADHA ENDOW AND 5 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR H P GUWALA MR. A BORO MR. S BASUMATARY	SC, APDCL
46	WP(C)/2098/2024 B/O	RAJARSHI BHATTACHARJEE Versus INDUSIND BANK LTD. AND 2 ORS.	MR B MALAKAR MS. U BARUAH	
ORDERS				
47	Cont.Cas(C)/450/2023 FIXED	MANOJ KUMAR SARMA Versus DHARMA KANTA MILI	MR. P MAHANTA MS. P SAHARIA	MR. K GOGOI MR. A R TAHBILDAR
48	WP(C)/7162/2023 B/O	MD. MOTIOR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA

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16)	MD. A SAHAD	09-04-2024	To	10-04-2024
17)	MD F FARIDI	08-04-2024	To	10-04-2024
18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
23)	MR. B B BORAH	18-04-2024	To	22-04-2024
24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024
27)	MR A W AMAN	10-04-2024	To	10-04-2024
28)	MR. N ANAND	18-04-2024	To	22-04-2024
29)	MR G G GOGOI	18-04-2024	To	24-04-2024
30)	MS. T GOSWAMI	18-04-2024	To	15-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 10th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	WP(C)/2072/2024 B/O	SABAHAN ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. GA, ASSAM
24	WP(C)/2077/2024 B/O	DEVRAJ SARMAH Versus THE ELECTION COMMISSION OF INDIA AND 6 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR P R SARMA	GA, ASSAM SC, ECI SC, DIB. UNIVERSITY
25	WP(C)/2078/2024 B/O	ID MOHAMMAD KHAN @ MOHAMMAD ID MOHAMMAD KHAN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR T R SEN SAMIM RAHMAN	GA, ASSAM DY.S.G.I.
26	WP(C)/2082/2024 B/O	JULEX DAS CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	MR. J AHMED MR Z RAHMAN R BEGUM H G DAISY MS J.YASMIN	SC, DRI DY.S.G.I.
27	WP(C)/2086/2024 B/O	ARADHAN BISWAS Versus THE STATE OF ASSAM AND 7 ORS	MR. R PHUKAN	GA, ASSAM
28	WP(C)/2087/2024 B/O	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
29	WP(C)/2088/2024 B/O	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR S DUTTA	GA, ASSAM
30	WP(C)/2089/2024 B/O	RUSHAN AHMED BARBHUIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
ADMISSION				
31	WP(C)/5889/2022 FIXED	M/S JKB INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC
32	WITH WP(C)/5844/2022	M/S RDR ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, WATER RESOURCE SC, INDUSTRIES

33 [WP\(C\)/3946/2023](#)
FIXED

MRS. PURABI DEKA AND ANR
Versus
THE STATE BANK OF INDIA AND 3 ORS

MR. M K CHOUDHURY
MR. A BARKATAKI
MR P BHARDWAJ
MR. M SARMA

MR. B CHAKRABORTY (R-4)
MR AJIT DAS (R-3)
MR. S Ali (R-1 TO 3)
MR. S P BHATTACHARJEE
(R-4)
MS. M BORAH
MR K DAS (R-1 TO 3)
MS K BASUMATARY (R-4)
MR R K SAHA (R-4)

BAIL HEARING (BA)

34 [Bail Appln./1111/2024](#)
FIXED

SARIFUDDIN AHMED
Versus
THE STATE OF ASSAM

MR SISHIR DUTTA
MS S MOCHAHARI
MR. S DUTTA
MR P BORA
MR S DUTTA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MS. M JAIN	08-04-2024	To	23-04-2024
12)	MR. N ALAM	08-04-2024	To	20-04-2024
13)	MR. N SHARMA	08-04-2024	To	22-04-2024
14)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
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